

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

15. C.P.(IB)-08(MB)/2020

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **11.02.2020**

NAME OF THE PARTIES: Gates India Pvt.Ltd

**v/s.**

Gammon Engineers And Contractors Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

Counsel for both the side present. At the request of both the sides, list  
this matter on 16.03.2020.

SD/-

SHYAM BABU GAUTAM  
Member (Technical)

SD/-

BHASKARA PANTULA MOHAN  
Member (Judicial)